

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No. 559 / 2004

Friday this the 18th day of August, 2006

CORAM :

**HON'BLE Mr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

A.R.Roshima
GDSBPM, Andikdavu Branch PO
Kochi - 8
Residing at : Udaynveli, Aroor PO

: **Applicant**

(By Advocate Mr. M.R.Hariraj)

Versus

1. Union of India represented by the Secretary
to Government,
Ministry of Communications
New Delhi
2. The Chief Post Master General
Kerala Circle
Thiruvananthapuram
3. The Senior Superintendent of Post Offices
Ernakulam Division
Kochi : **Respondents**

(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

The application having been heard on 18.08.2006, the
Tribunal on the same day delivered the following :

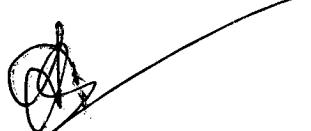
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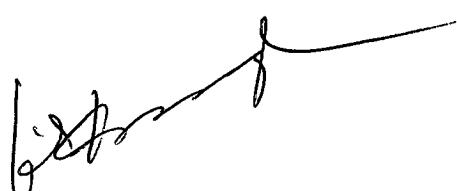
HON'BLE Mr.K.B.S.RAJAN, JUDICIAL MEMBER

The learned counsel for applicant submits that he may
be permitted to withdraw this Original Application. The prayer is
allowed.

2. The O.A is dismissed as withdrawn.

Dated the 18th August, 2006.


**N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER**


**K.B.S.RAJAN
JUDICIAL MEMBER**